

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-106**

TP (Co. Act.)-55(PB)/2022 Old CP No.989/2015  
New IA-(Co.Act)-170/2024

**IN THE MATTER OF:**

Japna Estates Pvt. Ltd.

**....Applicant**

**Vs.**

Shubhkamna Buildwell and Estates Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 433(e)(f) CA 1956

**Order delivered on 13.05.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Tarun Singla, Mr. Shyam Gupta, Mr. Rhythm  
Aggarwal, Advs.  
For the Respondent : Mr. Akshay Sharma, Adv. for R-2  
Mr. Shivanshu Kumar, Adv. (AR of Homebuyers)  
For the RP : Mr. Shailendra Singh (in person)

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

**New IA-(Co.Act)-170/2024:-**

List this application on **07.06.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**

**Sd/-  
(MAHENDRA KHANDELWAL)  
MEMBER (J)**